[To be published in the Gazette of India Extraordinary Part-I, Section -I]

Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade
Vanijya Bhawan, New Delhi

Public Notice No. 39/2015-2020 Dated the 30 November, 2022

Subject: Extension of validity of Pre-Shipment Inspection Agency (PSIAs) -reg.

In exercise of powers conferred under the paragraph 1.03 read with paragraph 2.04 of the Foreign Trade Policy, 2015-20, the Director General of Foreign Trade in relaxation of the provision as in Para 2.55 (d) of Handbook of Procedures, 2015-20 notifies as under:-

The validity of recognition of the Pre-Shipment Inspection Agency (PSIAs) included in Appendix 2G of Appendices and Aayat Niryat Forms (A & ANF) of Foreign Trade Policy 2015-20 which are completing their original tenure of three years as on 03.12.2022 is extended upto 31.12.2022.

2. Effects of this public notice: Validity of Pre-Shipment Inspection Agency (PSIAs) as listed in the Appendix 2G of A&ANF, has been extended from 03.12.2022 to 31.12.2022.

(Santosh Kumar Sarangi)

Director General of Foreign Trade

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70:11.2022

(Issued from File No. 01/53/8/AM20/PSIA-2/IC)